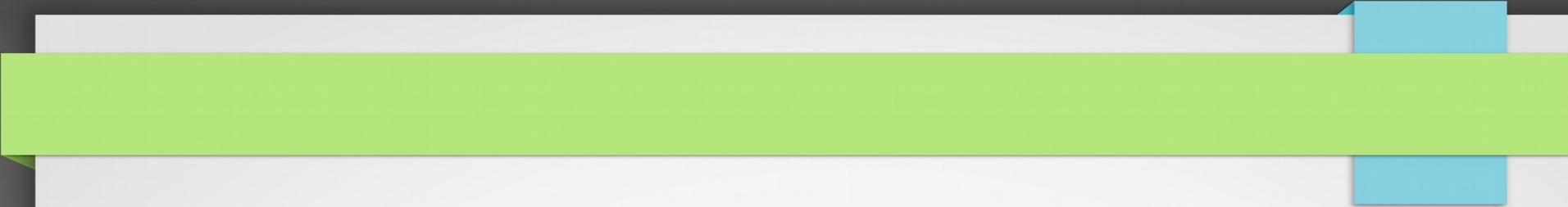


efiling – The Digital Online Filing Process

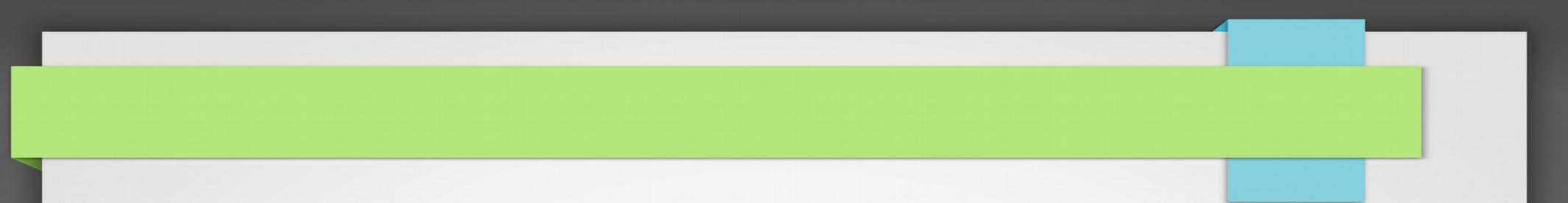
- Registration of Advocate in eFiling website.
- Steps to eFile a case.

Advantages of Filing

- Case portfolio management.
- Know the case status any time.



***Register for efiling for
High courts/District courts in India
And Become a Digital Era- Advocate***



10 step Registration procedure for Advocate
at e filing portal www.efiling.ecourts.gov.in

Visit e filing portal **www.efiling.ecourts.gov.in** and become a registered user by following the 10 steps hereunder .

GETTING STARTED

Before starting registration keep the following details ready

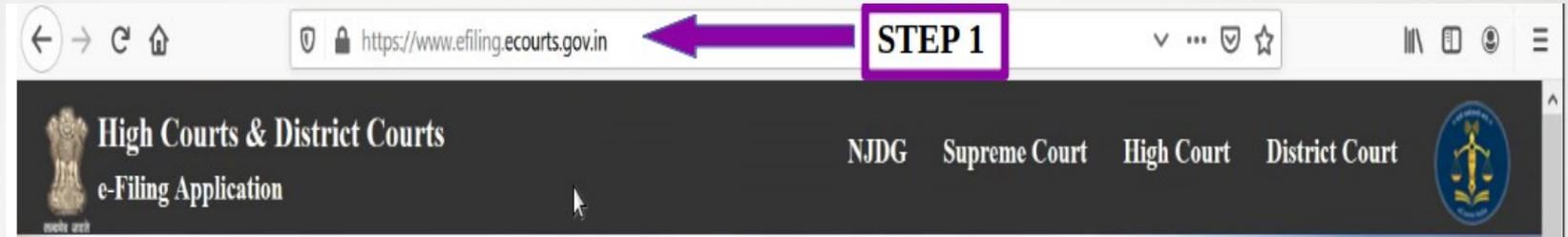
- (I) Details of your mobile number, email ID registered with court database*
 - (ii) Details of your bar enrollement number*
 - (iii) Digital Photo in Jpeg/Jpg format of size less than 50 KB .*
 - (iv) Identity proof (Any one Pan card /aadhar card/ Voter card/ Driving license/ Bar Registration certificate formate of size in less than 50 KB.*
 - (v) Smartphone/laptop with internet connection*

As it is a time bound registration you need to complete within 18 minutes

Dont start registartion without having all the above details ready !

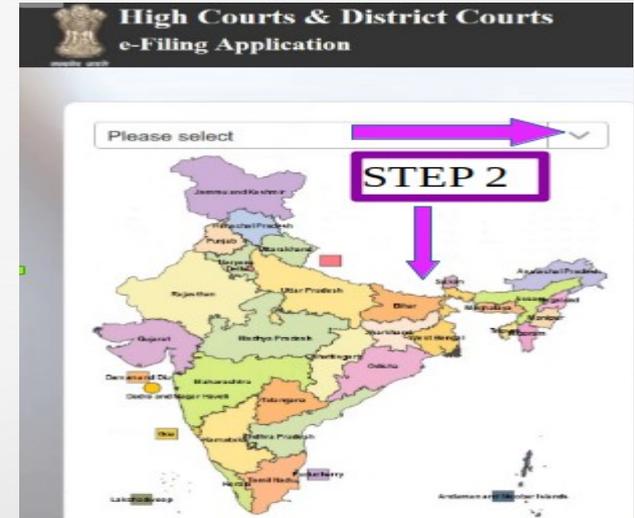
Lets start Registration

STEP 1. Visit www.efiling.ecourts.gov.in



STEP-2 Select your < state >

- (i) by clicking on the drop list (or)
- (ii) by clicking the state directly from the India map



E-Filing Registration

LOGIN

USER-ID
User-Id

PASSWORD
Password

CAPTCHA
157987 Captcha

LOGIN

STEP 3

New User? Register | How do I ?

STEP 3: Click “Register” in the login page

STEP 4: Select the radio button “Advocate”
in the registration form

REGISTRATION

ADVOCATE PARTY IN PERSON

STEP 4

E-Filing Registration

STEP 5: Fill up the following details

- Mobile Number*
- Email ID*

(The mobile number and the email ID that is registered with the court where the advocate practices must be furnished . If mobile number and email id are not registered with court database then registration will not be completed and in that case contact concerned court for registering the same)*

- Bar Registration Number of the Advocate
- Choose User ID (your preferable choice)
- Choose where you are Enrolled
- High Court/ court establishment
- Choose the High Court
- Enter the captcha
- Click “ **GET OTP**”

REGISTRATION

ADVOCATE COURT ESTABLISHMENT

STEP 5

MOBILE

Mobile Number

EMAIL

Email Id

BAR REGISTRATION NO

Bar Registration Number

CHOOSE USER ID

Enter User id for Login

HIGH COURT COURT ESTABLISHMENT

HIGH COURT

Select High Court

CAPTCHA

195188

Captcha

GET OTP

E-Filing Registration

Step 6: Check your registered mobile number and the registered email ID for OTP. You should receive 2 separate OTP in your mobile number and the email ID. In some cases you may receive one OTP in your mobile number alone, in that case enter the OTP received in your mobile number and proceed further.

E-Filing Registration

STEP 7: Two OTP verification: If you have received Two OTPs, Enter the OTP received in your mobile number and the OTP received in your email id in the respective entry bar and click verify OTP.

(OR)

Step 7:One OTP verification :In some cases if you have received one OTP in your mobile number alone , then enter that OTP in the mobile OTP entry bar and click verify OTP

The screenshot shows the 'OTP VERIFICATION' screen. A green banner at the top states 'OTP HAS BEEN SENT TO YOUR EMAILID AND MOBILE NUMBER.' Below this, there are two input fields: 'MOBILE OTP *' with the placeholder text 'Enter Mobile Number OTP' and 'EMAIL OTP *' with the placeholder text 'Enter Email Id OTP'. A purple box labeled 'STEP 7 Two OTP verification' has two arrows pointing to these two input fields. At the bottom, there is a captcha image showing the numbers '198938' and a 'VERIFY OTP' button.

The screenshot shows the 'OTP VERIFICATION' screen. A green banner at the top states 'OTP HAS BEEN SENT TO YOUR EMAILID AND MOBILE NUMBER.' Below this, there is one input field: 'MOBILE OTP *' with the placeholder text 'Enter Mobile Number OTP' and the number '123' entered. A purple box labeled 'STEP 7 One OTP verification' has an arrow pointing to this input field. At the bottom, there is a captcha image showing the numbers '102260' and a 'VERIFY OTP' button.

STEP 8: Fill other Details

Password *

(Password must contain minimum 8 digit and must include 1 uppercase character, 1 lowercase character, 1 number, 1 special character)

Confirm password

First name

Last name

Other contact number

Gender

Date of Birth (DD/MM/YYYY)

Address Line 1

Address Line 2

City

State

Pincode

The screenshot shows a registration form with the following fields and options:

- PASSWORD**: Choose Password (with a strength indicator)
- CONFIRM PASSWORD**: Confirm Password (with a strength indicator)
- FIRST NAME**: Enter First Name (with a strength indicator)
- LAST NAME**: Enter Last Name (with a strength indicator)
- OTHER CONTACT NO**: Enter Other Contact Number (with a strength indicator)
- GENDER**: Male (dropdown menu)
- DATE OF BIRTH**: Enter Date of Birth (with a strength indicator)
- ADDRESS LINE 1**: Address Line 1 (with a strength indicator)
- ADDRESS LINE 2**: Address Line 2 (with a strength indicator)
- CITY**: Enter City (with a strength indicator)
- STATE**: Select State (dropdown menu)
- PINCODE**: Enter PinCode (with a strength indicator)
- PHOTO**: Choose file No file chosen (with instructions: IMAGE SIZE SHOULD BE BETWEEN 5 KB AND 50 KB, IN JPEG FORMAT)
- CAPTCHA**: A captcha image showing the numbers 2, 6, 7, 1, 0, 6 and a text input field labeled "Captcha".
- ID TYPE**: Select Id Proof Type (dropdown menu)

A large blue button labeled "REGISTER" is at the bottom right. A purple arrow points to the "STEP 8" label at the top left of the form.

E-Filing Registration

Step 9 Upload your Photo and ID:

- Upload your Photo (in Jpeg/Jpg format of size less than 5 KB and 5 MB) using “Choose file” option.
- Upload Identity proof in image size less than 5 KB and 5 MB using the “Choose file” option.
- Suppose you don't have digital photograph, just take a photo from your smart phone and upload.
- Similarly, if you don't have digital copy of your ID cards, then you can take a photo or scan the ID cards using any scan application and upload. Before uploading ensure that your photo and the ID card are in the format Jpeg or jpg and in size between 5 KB and 5 MB.
- Then you have to choose the type of ID card uploaded i.e Pan card/ aadhar card/ Voter Card/Driving license/Bar registration certificate from the drop box.

The screenshot displays a registration form with the following elements:

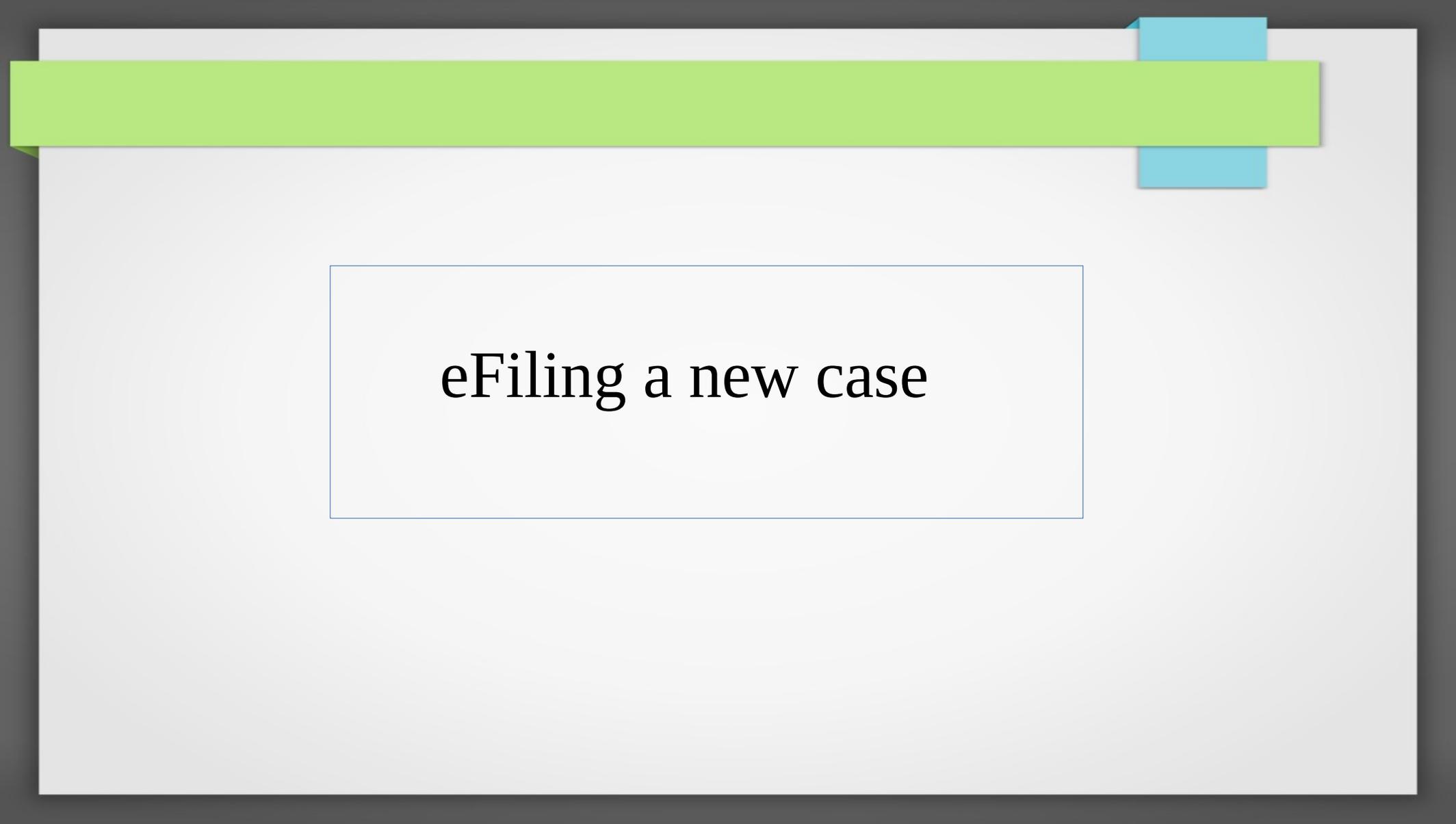
- PHOTO * (IMAGE SIZE SHOULD BE BETWEEN 5 KB AND 5 MB, IN JPEG OR JPG FORMAT)**: A text label above a "Browse..." button. A purple arrow points from the "STEP 9" box to this button.
- ID * (IMAGE SIZE SHOULD BE BETWEEN 5 KB AND 5 MB, IN JPEG OR JPG FORMAT)**: A text label above another "Browse..." button. A purple arrow points from the "STEP 9" box to this button.
- CAPTCHA ***: A text label above a captcha image showing the numbers "260452". A purple arrow points from the "STEP 9" box to the captcha image.
- STEP 9**: A purple-bordered box containing the text "STEP 9".
- ID TYPE ***: A text label above a dropdown menu labeled "Select Id Proof Type". A purple arrow points from the "STEP 9" box to this dropdown menu.
- Captcha**: A button located below the captcha image.

E-Filing Registration

STEP 10: Finally enters the captcha code given in box and click the “**Register**” button to complete the Registration process. You will finally get the message “**Registered successfully**”



You have successfully become a registered Advocate of e-filing .
Welcome to the digital world of e-filing of High courts /District courts of India .
Start e-filing your cases from the comfort of your office



eFiling a new case

efiling - LOGIN

LOGIN

USER-ID

PASSWORD

CAPTCHA



LOGIN

[Forgot your password ?](#)

[Forgot your User-Id ?](#)

[New User? Register](#) | [Help](#)

For Efiling Click New Case



e-Filing



[View Profile](#)

Welcome,

**HEERA SINGH
DESHMUKH**

Last Login : 26-06-2020 10:46:55 AM

IP Address :



Home



New Case

COURT OPTION- HIGH COURT/LOWER COURT



HIGH COURT



LOWER COURT

Form 1-Preliminary

New Case : Where to file

NOTE :

- Complete detail related to the case, whichever is provided in paperbook, is mandatory to fill at the time of e-filing of the case.
- Entry of Name, Address, Age and Relation of Petitioner/Respondent should be same as provided in Memo of Party.
- Details of Extra petitioners/respondents is required to be enter in "Extra Party" field and it should be same as provided in "Memo of Party".

HIGH COURT LOWER COURT

High Court * :

CIVIL CRIMINAL

Matter Type * :

Case Type * :

Is MACT Matter * : Yes No

Is choosen case type of MACT (Motor Accident Claim).

Matter Nature * : Urgent Ordinary

To Be Listed Before:

Reset

Submit

Understanding the colour coding and Filing the 12 main forms.

 Filing Form Back

● Active ● Done ● Optional ● Required

1 Petitioner / 2 Respondent / 3 Extra Information / 4 Extra Party / 5 Case Detail / 6 Act-Section / 7 Subordinate Court
/ 8 Sign Method / 9 Upload Document / 10 Pay Court Fee / 11 Affirmation / 12 View

SAVE

Next

File new Case

Complainant / Petitioner Information

Organisation :	<input type="checkbox"/>	Email :	<input type="text" value="EMAIL"/>
Complainant / Petitioner * :	<input type="text" value="RAVINDRA MADHAVA"/>	Mobile * :	<input type="text" value="7766554433"/>
Relation of Complainant / Petitioner with relative name * :	<input type="text" value="Father"/>	Address * :	<input type="text" value="MADHAV TRANSPORT, BALLARI"/>
Relative Name * :	<input type="text" value="RAMAKRISHNA"/>	State * :	<input type="text"/>
Date of Birth :	<input type="text" value="DD/MM/YYYY"/>	District * :	<input type="text"/>
Age * :	<input type="text" value="45"/>	Taluka :	<input type="text" value="SELECT TALUKA"/>
Gender * :	<input checked="" type="radio"/> Male <input type="radio"/> Female <input type="radio"/> Other	Town :	<input type="text" value="BELLARY"/>
Religion :	<input type="text" value="HINDU"/>	Ward :	<input type="text" value="SELECT WARD"/>
Caste :	<input type="text" value="HINDU"/>	Village :	<input type="text" value="SELECT VILLAGE"/>
		Pincode :	<input type="text" value="PINCODE"/>
		Police Station Code :	<input type="text" value="Select Police Station"/>



File new Case

Accused / Respondent Information

Organisation :

Accused / Respondent * :

RAHUL KUMAR

Relation of Complainant /
Petitioner with relative name:

Father

Relative Name * :

SOMASHEKAR

Date of Birth :

DD/MM/YYYY

Age :

AGE

Gender * :



Male



Female



Other

Religion :

SELECT RELIGION

Caste :

SELECT CASTE

Email :

EMAIL

Mobile :

MOBILE

Address * :

State * :

District * :

Taluka :

SELECT TALUKA

Town :

Ward :

SELECT WARD

Village :

SELECT VILLAGE

Pincode :

PINCODE

Police Station Code :

Select Police Station

Previous

SAVE

Next

Respondent added successfully

Respondent added successfully!

Extra information

Complainant / Petitioner Extra Information

Passport No :	<input type="text" value="PASSPORT NUMBER"/>	
PAN No :	<input type="text" value="PAN NUMBER"/>	
Fax No :	<input type="text" value="FAX NUMBER"/>	
Phone No :	<input type="text" value="PHONE NUMBER"/>	
Occupation :	<input type="text" value="OCCUPATION"/>	
Country :	<input type="text" value="COUNTRY"/>	
Nationality :	<input type="text" value="NATIONALITY"/>	

Alternate Address :	<input type="text" value="H.NO., STREET NO, CITY"/>	
State :	<input type="text" value="SELECT STATE"/>	
District :	<input type="text" value="SELECT DISTRICT"/>	
Taluka :	<input type="text" value="SELECT TALUKA"/>	
Town :	<input type="text" value="SELECT TOWN"/>	
Ward :	<input type="text" value="SELECT WARD"/>	
Village :	<input type="text" value="SELECT VILLAGE"/>	

Accused / Respondent Extra Information

Passport No :	<input type="text" value="PASSPORT NUMBER"/>	
PAN No :	<input type="text" value="PAN NUMBER"/>	
Fax No :	<input type="text" value="FAX NUMBER"/>	
Phone No :	<input type="text" value="PHONE NUMBER"/>	
Occupation :	<input type="text" value="OCCUPATION"/>	
Co	<input type="text" value="COUNTRY"/>	

Alternate Address :	<input type="text" value="H.NO., STREET NO, CITY"/>	
State :	<input type="text" value="SELECT STATE"/>	
District :	<input type="text" value="SELECT DISTRICT"/>	
Taluka :	<input type="text" value="SELECT TALUKA"/>	
Town :	<input type="text" value="SELECT TOWN"/>	
Ward :	<input type="text" value="SELECT WARD"/>	

04:05

Extra party information

Extra Party Information

Type * : Complainant / Petitioner Accused / Respondent

Organisation :

Email :

Accused / Respondent * :

Mobile :

Relation of Accused / Respondent with relative name:

Address * :

Relative Name * :

State :

Age :

District :

Gender * : Male Female Other

Taluka :

Religion:

Town :

Caste :

Ward :

Village :

Pincode :

- Note:** 1. Once you submit this efile, can not modify extra party.
2. It is recommended to fill in Extra Party details though not mandatory.

Previous

SAVE

Next

Case details Form

Case Detail

Cause of Action :

ENTER CAUSE OF ACTION

Date of Cause of Action :

02/04/2020

Important Information or
Subject or Reason :

SUBJECT OR REASON

Claim Amount :

AMOUNT

Prayer :

Permanent Injunction

Relief Claim :

THE PLAINTIFF PRAYS FOR
PERMANENT INJUNCTION AGAINST
DEFENDANT NO. RESTRAINING
THEM/HIM FROM

Hide Parties :

Dispute Arising Out Of

State :

SELECT STATE

Taluka :

SELECT TALUKA

District :

SELECT DISTRICT

Village :

SELECT VILLAGE

Previous

SAVE

Next

Hide Party option

Hide Parties:



Act information form

Act Information

Act *:

CODE OF CIVIL PROCEDURE ▾

Act Section *:

ORDER,21,RULE,11



Add more..

Previous

SAVE

Next

Signing method

- Document(s) PDF(s) will be * :
- uploaded and later on eSigned using my **Aadhaar**
 - uploaded digitally signed using **Digital Token**
 - uploaded and later on eVerified using **mobile OTP**

If eSign using Aadhaar will be failed two times due to any technical reasons. e-Verification using Mobile will be automatically displayed at the very same page to proceed further.

NOTE : eFiling portal accepts digitally signed documents only. If you have digital token, you can upload documents digitally signed by token. Otherwise later you have to eSign those by providing your Aadhar no. Therefore it is suggested to choose the option carefully as you will not be able to change this option later during filing of this Case.

Previous

SAVE

Next

Challan details

Fee type * :

Select

Fee Amount * :

FEE AMOUNT

Payment Mode * :

SELECT

Upload Receipt * :

Browse...

No file selected.

Bank Name :

SELECT

Challan/ Cheque/ DD/ eChallan
No. * :

CHALLAN/ CHEQUE/ DD/ ECHALLAN NC

Challan/ Cheque/ DD/ eChallan
Date * :

CHALLAN/ CHEQUE/ DD/ ECHALLAN D/

Select Party * :

SELECT

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

Previous

Upload

Next

epayment

4:17 PM Thu 25 Jun pay.ecourts.gov.in ePay eCourts Digital Payment

Home - eCourt India Services

ePay
eCourts Digital Payment

Court Fee Judicial Deposit Fine Penalty

Court Fee

District Court High Court

New Case Existing Case

State:
District:
Establishment:
Party Name:
Amount:
Remark:
Mobile No:

Terms and Conditions The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project for the e-Committee
 I agree to above Terms and Conditions

4:17 PM Thu 25 Jun pay.ecourts.gov.in ePay eCourts Digital Payment

Home - eCourt India Services

ePay
eCourts Digital Payment

Court Fee Judicial Deposit Fine Penalty

Judicial Deposit

CNR Case No.

CNR Number:

Amount:

Mobile No:

Terms and Conditions The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project for the e-Committee
 I agree to above Terms and Conditions

ePay
eCourts Digital Payment

Court Fee Judicial Deposit Fine Penalty

Fine

CNR Case No.

CNR Number:

Amount:

Mobile No:

Terms and Conditions The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project for the e-Committee
 I agree to above Terms and Conditions

ePay
eCourts Digital Payment

Court Fee Judicial Deposit Fine Penalty

Penalty

CNR Case No.

CNR Number:

Amount:

Mobile No:

Terms and Conditions The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project for the e-Committee
 I agree to above Terms and Conditions

Document upload

Document Information

Documents * :

Select Document

Documents Title * :

DOCUMENT TITLE

File * :

Browse...

No file selected.

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

Previous

UPLOAD

Next

Show 10 entries

Search:

#	Document Name	Uploaded Documents	Index	Pages	Remove
1	PETITION	 ECKABIFF000122020_PETITION.pdf, PETITION COPY, 66918fe90d112ddd5d14a8dc1b1330b5f817890dba70f4acf18838acd8df61e	1 - 1	1	 Delete
2	VAKALATHANAMA	 ECKABIFF000122020_VAKALATHANAMA.pdf, VAKALATHNAMA, 8fb08e639f7b35a81a0b68042815e54e248436b538173d9776dd46c5a4f091d3	2 - 3	2	 Delete

Showing 1 to 2 of 2 entries

Previous 1 Next

Deleting the uploaded Document

Document Information

Documents * :

Select Document

Documents Title * :

DOCUMENTTITLE

File **

Choose...

No file selected.

NCTE : Please upload pdf file only (PDF file name max length can be 45 characters only. Only digits, characters, spaces, hyphane and underscores are allowed.). Max. PDF file size 20MB .

Previous

UPLOAD

Next

Show 10 entries

Search:

#	Document Name	Uploaded Documents	Index	Pages	Remove
1	PETITION	 ECKABIFF000122020_PETITION.pdf. PETITION COPY. 66918f00d1128ddb5414a9dc1b1330b5f917990dba/0f4acf19928aed9cf61e	1 - 1	1	 Delete
2	VAKALATHANAMA	 ECKABIFF000122020_VAKALATHANAMA.pdf. VAKALATHANAMA, 8f0080b30f7135a81a0b6e042e16L64a148438b538173J0778d046e6a4f001d3	2 - 3	2	 Delete

Showing 1 to 2 of 2 entries

Pay court fees

Fee type * :

Select

Fee Amount * :

FEE AMOUNT

Payment Mode * :

SELECT

Bank Name :

SELECT

Challan/ Cheque/ DD/ eChallan
No. * :

CHALLAN/ CHEQUE/ DD/ ECHALLAN NC

Challan/ Cheque/ DD/ eChallan
Date * :

CHALLAN/ CHEQUE/ DD/ ECHALLAN D/

Select Party * :

SELECT

Upload Receipt * :

Browse...

No file selected.

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

Previous

Upload

Next

Litigant affirmation

Applicant/Complainant/Litigant Affirmation

Applicant/Complainant/Litigant Affirmation



View Applicant/Complainant/Litigant Affirmation

:

✔ One Time Password (OTP) has been sent to your mobile *****66.

Mobile OTP * :



Verify OTP

Litigant verification OTP

Document eVerified by Mobile OTP ✓

On Date : 02-05-2020 21:29:16 PM

Using Mobile : XXXXXXXXXX66

By Litigant : RAVINDRA MADHAV

 [View eVerification](#)

Advocate verification

Advocate Identification and Verification

Advocate Identification and Verification :



View Applicant/Complainant/Litigant Identification and Verification

Name * :



Mobile * :



Send OTP

Litigant verification OTP

Applicant/Complainant/Litigant Affirmation

Applicant/Complainant/Litigant Affirmation

:



[View Applicant/Complainant/Litigant Affirmation](#)

✔ One Time Password (OTP) has been sent to your mobile *****66.

Mobile OTP * :

1|



Verify OTP

Document eVerified by Mobile OTP ✔

On Date : 02-05-2020 21:29:16 PM

Using Mobile : *****66

By Litigent : RAVINDRA MADHAV



[View eVerification](#)

Advocate verification OTP

Document eVerified by Mobile OTP ✓

On Date : 02-05-2020 21:29:53 PM

Using Mobile : 66

By Advocate : GURUPRASAD B P

 [View eVerification](#)

Advocate verification

Advocate Identification and Verification

Advocate Identification and Verification :



View Applicant/Complainant/Litigant Identification and Verification

Name * :



Mobile * :



Send OTP

Document eVerified by Mobile OTP ✓

On Date : 02-05-2020 21:29:53 PM

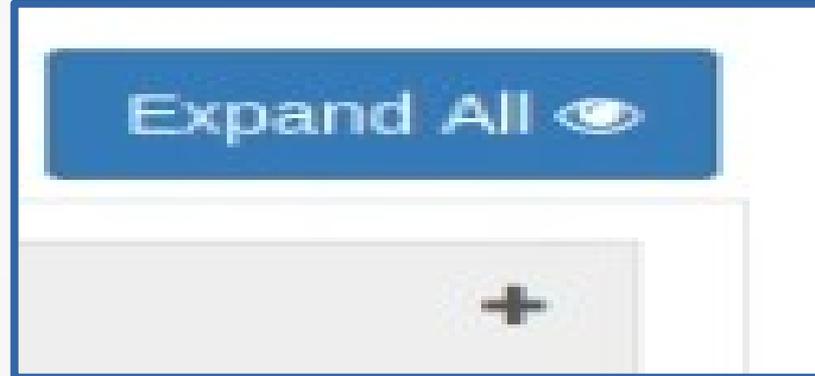
Using Mobile : *****66

By Advocate : GURUPRASAD B P



View eVerification

Expand all option for viewing all forms



Final submit option after filing all forms



Final Submit

Final submit option after filing all forms

Final Submit

Trash

Case Filing Form

e-Filing No : EC-KABIFF-00012-2020

eFiling History

Back

Active Done Optional Required

- 1 Petitioner / 2 Respondent / 3 Extra Information / 4 Extra Party / 5 Add LRS / 6 Case Detail / 7 Act-Section / 8 Sign Method / 9 Upload Document / 10 Pay Court Fee / 11 Affirmation / 12 View

Case Parties

Expand All

eFiling Details	+
Complainant / Petitioner	+
Accused / Respondent	+
Extra Information	+
Extra Party	+
LR's Details	+
Case Detail	+
Act-Section	+
Sign Method	+

Efiling number submitted successfully for approval of efiling admin.

E-filing number EC-KABIFF-00012-2020 submitted successfully for approval of E-filing Admin.!

Efiling Acknowledgment

District & Sessions Judge Balod, Balod, CHHATTISGARH Acknowledgement

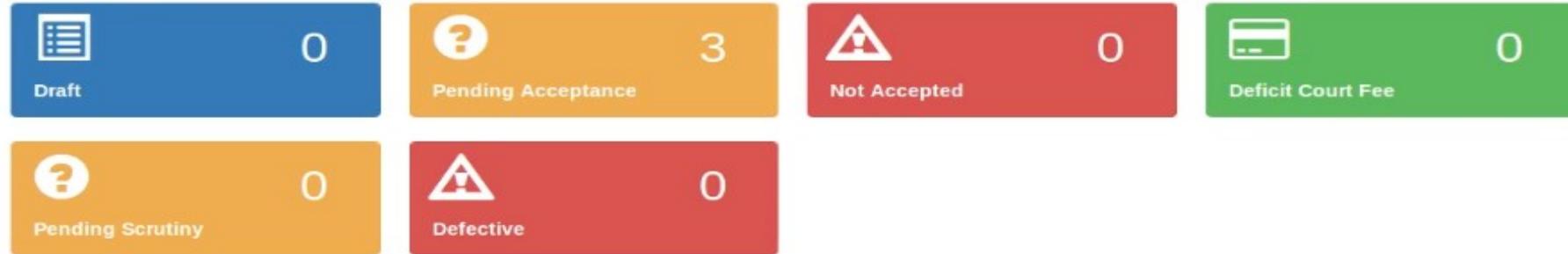


e-Filing No	: EC-CGBL01-00002-2019	e-Filed Date/Time	: 06-06-2019 04:10:57 PM
Petitioner	: CG STATE		
Respondent	: MOHAN LA		
IA(s)	: 0		
Advocate	: Dhiraj Upadhyay (CG-627-2007)	Matter Nature	: Ordinary
Efiling Admin	: sunil pandey		
Payment Details	: Rs. 1 (Offline)		

Generated Date: 26-06-2020

Digital Tracking of efiled cases

My e-Filing Status



My e-filed Cases



WEBINAR FOR ADVOCATES ON E COURTS SERVICES

ADVANTAGES OF E FILING.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

- e-filing of a case is faster.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

- e-filing of a case is faster.
- Virtual instant access.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

- e-filing of a case is faster.
- Virtual instant access.
- e-filing saves space.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

- e-filing of a case is faster.
- Virtual instant access.
- e-filing saves space.
- Cost saving.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

- e-filing of a case is faster.
- Virtual instant access.
- e-filing saves space.
- Cost saving.
- Minimizes physical travel to the Court.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

- e-filing of a case is faster.
- Virtual instant access.
- e-filing saves space.
- Cost saving.
- Minimizes physical travel to the Court.
- Provides transparency and accountability in filing process.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

- Work flow management becomes simpler.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

- Work flow management becomes simpler.
- Environment friendly.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

- Work flow management becomes simpler.
- Environment friendly.
- Technological empowerment.

WEBINAR FOR ADVOCATES ON E COURTS SERVICES

THANK YOU